COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 113 OF 2016 <u>AND</u> APPEAL NO. 114 OF 2016

Dated: 25th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Alipurduar Transmission Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. R. B. Sharma for R.2 & 6

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>30.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk